

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.

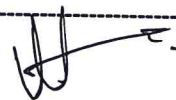
PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 07/17	-	For filing Written submissions	58	Neel Rajesh Shah Vs United Spirits Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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26. Vachan.
9535649743

Petitioner



26. D. NAGESH BABU
94444 06575


Respondent 1 & 2



ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Counsel for Petitioner filed written submissions. Similarly, Counsel for Respondent also filed written submissions. Orders reserved.


Member (T)


Member (J)